

NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

Company Appeal (AT) (Insolvency) No. 210 of 2020

IN THE MATTER OF:

Rakesh P. Sheth

...Appellant.

Versus

Indus Cityscapes and Constructions Pvt. Ltd.

...Respondent.

Present:

For Appellant: Mr. Jitegan Singh Khurana, Advocate.

For Respondent: Mr. Sachin Sharma, Advocate.

**ORDER
(Virtual Mode)**

09.03.2021 Respondent to file Reply-Affidavit within two weeks. Rejoinder, if any, may be filed within a week, thereafter.

List the Appeal 'For Admission (After Notice)' Hearing on **15th April, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**